NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/604/(IB)/2017

NAME OF THE PETITIONER(S)

: ICICI BANK LTD

NAME OF THE RESPONDENT(S)

: NSR ELEKEMENT PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

I. OMPRAKASH

Levier counsel
RIMAYAWARARAMAN
For Romalingon & Association.
9840466404

ICICI Bank

ORDER

Counsel for the applicant present and filed affidavit in proof of notice sent to the respondent. Respondent called absent. The service of notice is held sufficient. Therefore, the respondent is set ex parte. Counsel for the applicant submitted his arguments. Order is reserved.

> K Anantha Padmanabha Swamy Member (Judicial)

bc